

THE MINISTER OF HOME AFFAIRS (SHRI S.B. CHAVAN) : (a) According to available information, there is no tension as such along the Manipur-Nagaland border.

(b) Does not arise.

Cultural Museums

***129. SHRI HARIHAR SOREN :** Will the Minister of CULTURE be pleased to state :

(a) whether Government have a proposal to set up some cultural museums in the country;

(b) whether any such cultural museum is proposed to be set up in the Eastern Zone;

(c) if so, whether Government proposed to set up one such cultural museum in Orissa; and

(d) the details of the programme in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL AND TRAINING, ADMINISTRATIVE REFORMS AND PUBLIC GRIEVANCES AND PENSION AND IN THE DEPARTMENT OF CULTURE (SHRI K.P. SINGH DEO) : (a) There is a proposal to set up a Cultural Museum in Delhi.

(b) No, Sir.

(c) and (d). Do not arise.

Procedure for Granting Permission for Manufacturing of Fire-Arms

***130. SHRI V. SOBHANADREESWARA RAO :** Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government has laid down any procedure or guidelines for opening factories for manufacturing small fire-arms, like guns, pistols etc. or for enhancement of their quota;

(b) the details of the new factories or requests for increased quota sanctioned and rejected during the last two years;

(c) whether Government carried out a survey of unauthorised factories; and

(d) if so, the result thereof and action taken by Government in the matter ?

THE MINISTER OF HOME AFFAIRS (SHRI S. B. CHAVAN) : (a) No new licences for opening factories for manufacturing of small fire arms are being granted. The requests for enhancement of manufacturing quotas by the existing manufacturers are decided on the merits of each case.

(b) The requests for enhancement of quota have been agreed to in two cases. No request for the enhancement of quota for manufacture of small fire arms has been rejected during this period.

(c) and (d). The enforcement of the Arms Act is being done by State Governments and they have been requested from time to time to intensify their efforts to unearth unauthorised arms manufacturing factories. The Arms Act, 1956 has been amended in 1983 and again in 1985 in order to make the Provision more stringent with regard to illicit manufacture of firearms.

Increase in Cases of Murders and Dacoity in Delhi

***131. SHRI KAMAL NATH : SHRI YASHWANTRO GADAKH PATIL :**

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that the number of murder and dacoity has increased in Delhi during 1984-85;

(b) if so, the reasons thereof;

(c) how many of these cases have been detected; and

(d) what preventive measures are being taken by Government to stop such incidents ?

THE MINISTER OF HOME AFFAIRS (SHRI S. B. CHAVAN) : (a) There has been a slight increase in the number of cases involving murder and dacoity during the year 1984-85 as compared to the year 1983-84.

(b) Increase in population, rapid urbanisation and industrialisation are some of the